

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2760  
ANSWERED ON:15.03.2010  
WOMEN ENTREPRENEURS INDUSTRIALIST  
Jakhar Shri Badri Ram

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the condition of women entrepreneurs/industrialists is not good in the country particularly in Rajasthan;
- (b) if so, the welfare measures likely to be taken by the Government to help the women entrepreneurs/ industrialists in the country particularly in Rajasthan; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): It is not correct to say that condition of women entrepreneurs/industrialists in the country including those in Rajasthan is not good. Both Central Government and the State Governments operate a number of schemes for the benefit of both men and women entrepreneurs besides operating specific schemes for the benefit of women exclusively. The Central Government assists the State Governments/UT administrations in encouraging potential entrepreneurs including women to set up small and medium enterprises all over the country (including rural areas) through the implementation of various schemes/programmes relating to credit, infrastructural development, technology upgradation, marketing, entrepreneurial/skill development, etc.

Further, the Ministry of Micro, Small and Medium Enterprises (MSME) operates the Scheme of "Trade related Entrepreneurship Assistance and Development (TREAD) for Women" which provides assistance for self employment ventures by women for pursuing any non-firm activity through Self Help Groups (SHG). Under the scheme, Government provides grant upto 30% of the total project cost as appraised by the lending institutions, while the remaining 70% is financed as loan by the lending institutions/banks.

The Government assistance under the Scheme is based on demands and since 2004-05, an amount of Rs.295.43 lakhs have been provided till February, 2010 as grant to 15375 women beneficiaries.

The State Government of Rajasthan is also implementing following programmes / schemes for assisting women entrepreneurs to set up units:

1. Under the Disposal of Land Rules, 1979 of the Rajasthan State Industrial Development and Investment Corporation (RIICO), 5% of total (up to ceiling size) Industrial plots is reserved for allotment to Women, Scheduled Caste and Scheduled Tribes Entrepreneurs. Other provisions of the Rules provide for allotment of industrial land to the women entrepreneurs at concessional rates i.e. allowing 10% rebate in the rate of land upto a maximum land area of 2000 sq.mts.
2. Rajasthan Financial Corporation provides loans on liberal terms to Women entrepreneurs to set-up industrial /service units.
3. Under the Household Industries Scheme, women entrepreneurs are provided Training in various trades such as tailoring, carpet making, interior decoration, soft toys, weaving, patch work etc. through the District Industries Centres and NGOs.
4. In order to empower women entrepreneurs, the State Government of Rajasthan also imparts Human Resource Development training in identified sectors through the District Industries Centres.